

Nomination of cases by Hon'ble The Chief Justice on 13/10/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	W. P. - 42695/2015	Hon. Krishna Murari, J.	Writ C-II Section on 14/10/2015
2	W. P. - 54757/2015	Hon. Krishna Murari, J.	Writ C-II Section on 14/10/2015
Bench Comprising			
3	W. P. - 36209/2012	Hon. Rakesh Tiwari, J. and Hon. Mukhtar Ahmad, J.	Writ C-II Section on 13/10/2015
Hon....., J.			
4	Crl. Revision – 893/1997	Hon. Bharat Bhushan, J.	Crl. Revision Section on 14/10/2015
5	F.A. - 317/2011	Hon. P. K. Srivastava, J.	F. A. Section on 14/10/2015
Appropriate Court dealing with such matters			
6	Crl. A. - 4667/2014 with Crl. A. - 4741/2014	Appropriate Court dealing with such matters	Crl. A. Section on 13/10/2015
7	Bail – 15333/2013	Appropriate Court dealing with such matters	Bail Section on 14/10/2015
8	Bail – 25152/2015	Appropriate Court dealing with such matters	Bail Section on 14/10/2015
9	Bail – 34824/2015	Appropriate Court dealing with such matters	Bail Section on 14/10/2015
10	Bail – 27899/2015	Appropriate Court dealing with such matters	Bail Section on 14/10/2015
11	FAFO– 2257/2007	Appropriate Court dealing with such matters	FAFO Section on 14/10/2015
12	FAFO – 1659/2007	Appropriate Court dealing with such matters	FAFO Section on 14/10/2015
13	Writ A – 38806/1998	Appropriate Court dealing with such matters	Writ A-II Section on 14/10/2015
14	Writ A – 49466/2015	Appropriate Court dealing with such matters	Writ A-II Section on 14/10/2015
15	Custom Appeal – 797/2012	Appropriate Court dealing with such matters	STR/TTR Section on 14/10/2015
Special Order			
16	Election Petition – 2/2010	Place before Hon'ble B. Amit Sthalekar, J.	Company Section on 14/10/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			

17	A227 – 5993/2015	Hon. Ashwani Kumar Mishra, J.	Computer fresh Section on 13/10/2015
18	W. P. - 51724/2015	Hon. B. Amit Sthalekar, J.	Computer fresh Section on 14/10/2015
19	W. P. - 58279/2015	Hon. Sunita Agarwal, J.	Computer fresh Section on 14/10/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
14/10/2015